GOVERNMENT OF INDIA MINTSTRY OF COAL

LOK SABHA

UNSTARRED QUESTION NO. 652 TO BE ANSWERED ON 23.07.2025

THEFT OF COAL IN RAILWAY STATIONS

652. SHRI VIRENDRA SINGH:

Will the Minister of **COAL** be pleased to state:

- (a) whether the Government is aware of incidents of theft of coal in the area around Pandit Deen Dayal Upadhyaya Railway Station in Chandauli district of Uttar Pradesh;
- (b) if so, the details of number of such incidents reported and the action taken thereon during the last five years;
- (c) whether high quality coal is deliberately auctioned at low quality rates at Pandit Deen Dayal Upadhyaya Junction causing a loss of crores of rupees to the Government;
- (d) if so, whether any accountability has been fixed in this regard along with the punitive action taken thereon;
- (e) whether the coal theft mafia in Chandauli and surrounding areas have connections with local leaders or influential persons; and
- (f) if so, the details of the policy formulated for taking strict action against them?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) & (b): Three incidents of coal theft were reported during the last five years around Pandit Deen Dayal Upadhyay Railway station, wherein 10 persons were arrested and stolen property worth Rs. 7,350 was recovered.
- (c) & (d): No auction for coal has been conducted at Pandit Deen Dayal Upadhyay junction.
- (e) & (f): No organized crime of coal theft and nexus has been reported in this area.
